

(ख) यदि हां, तो विभागातिरिक्त कर्मचारियों के भत्तों में किस दर से वृद्धि होगी ; और

(ग) यह निश्चय कब से लागू किया जायगा ?

परिवहन तथा संचार मंत्री (श्री जगजीवन राम): (क) से (ग).उन के भत्ते को १ नवम्बर, १९६२ से बढ़ा देने के लिये २६-६-६२ को आज्ञा जारी की गई। अतिरिक्त विभागीय डाकपालों और छंटाई-कारों का भत्ता एतदर्थ ३ रुपए प्रतिमास और दूसरे कर्मचारियों का २ रुपए प्रतिमास बढ़ा दिया गया है। उन्हें बढ़े हुए भत्ते मिल रहे हैं।

श्री भक्त दर्शन : श्रीमन्, इस निर्णय के लिये धन्यवाद देते हुए मैं यह जानना चाहता हूँ कि चूँकि मेरी सूचना के अनुसार इस सम्बन्ध में आदेश नीचे तक नहीं पहुँचे हैं और आवश्यक कार्यवाही नहीं की गई है, इसलिये क्या इस बारे में जांच की जायेगी और तत्काल आदेश भेज दिये जायेंगे।

श्री जगजीवन राम : अगर नहीं पहुँचे हैं, तो जल्दी पहुँचा दिये जायेंगे।

Shri S. M. Banerjee: The hon. Minister has stated some time back that this will be implemented retrospectively. I want to know whether it has been done retrospectively from the same date on which the recommendations of the Pay Commission were implemented.

Shri Jagjivan Ram: As I said, it is from 1st November 1961.

Restriction on engaging foreign Artists

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- *268. { Shri Rameshwar Tantia:
Shri Ram Ratan Gupta:
Shri Yashpal Singh:

Will the Minister of Transport and Communications be pleased to state:

(a) whether Government restrictions on engaging foreign Cabaret artist-

es and musicians have affected tourist industry;

(b) if so, whether any representation has been received in this connection; and

(c) the action taken thereon?

The Minister of Shipping in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) and (b). These restrictions were imposed in August, 1962, and the impact of these restrictions on the tourist industry is being assessed. A number of representations from individual Hotels and the Federation of Hotel and Restaurant Associations of India have been received.

(c) The matter is under consideration.

Shri Rameshwar Tantia: What are the reasons for these restrictions and what will be the foreign exchange that we will save by this action?

Shri Raj Bahadur: One reason is that we want to economise in foreign exchange. Secondly, we want that we should for entertainment, music etc.

Shri Rameshwar Tantia: May I know whether it has affected our own artistes who are going abroad?

Shri Raj Bahadur: I do not think that they are affected.

श्री यशपाल सिंह : क्या माननीय मन्त्री जी को मालूम है कि इस हुक्म के बाद भी दिल्ली के बड़े होटलों में फारेन आर्टिस्ट्स काम कर रहे हैं ? यदि हां, तो क्या यह इस हुक्म की खिलाफ़वर्ती नहीं है ?

श्री राज बहादुर : जो पहले आ चुके होंगे, वे अभी तक काम कर रहे होंगे। उनके आईन्दा आने के लिये पाबन्दी लगा दी गई है।

Zonal Set-up of Railways

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- *269. { Shri Harish Chandra
Mathur:
Shri Umanath:

{ **Shri Kolla Venkaiah:**
 { **Shri P. Kunhan:**
 { **Dr. M. S. Aney:**
 { **Shri Kajrolkar:**
 { **Shri Joti Saroop:**

Will the Minister of Railways be pleased to state:

(a) whether the present Zonal set-up is being reviewed with a view to investigate the necessity of any further reorganisation;

(b) whether there is any proposal for reorganisation of any of the existing zones; and

(c) if so, the details and purpose thereof?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan): (a) This matter is under constant review with reference to operating and administrative needs.

(b) Not yet.

(c) Does not arise.

Shri Harish Chandra Mathur: May I know if the Government of Andhra submitted certain proposals in this respect and whether any discussion has taken place between the railway administration and the Government of Andhra in this matter?

Shri Shahnawaz Khan: It is not a matter of any State Government submitting any proposals. The only criterion for creating new zones is the operational efficiency of the railways. Whenever we find that there is any need for it, action will be taken irrespective of the fact whether any State Government has taken it up or not.

Shri Ranga: That is not an adequate answer.

Mr. Speaker: As to the matter of fact, that should be answered.

The Minister of Railways (Shri Swaran Singh): The Andhra Pradesh Government has not officially written recently, but one or two Ministers have mentioned it to me and one Minister has also written to me that

this matter may be examined. I have explained the position to him on the lines indicated by the hon. Deputy Minister.

Shri Harish Chandra Mathur: Is it not a fact that the hon. Minister himself feels from the facts available that the workload on these railways has so considerably increased that it leads to inefficiency unless there is creation of another two new zones? May I know whether this proposal for the creation of two new zones has received any attention from the hon. Minister?

Shri Swaran Singh: As soon as I find that the workload on any zones has increased so much that it cannot be carried on efficiently, I will certainly re-organise and create another zone. So long as another zone is not created it should be presumed that I have not come to the conclusion suggested by the hon. Member.

Dr. M. S. Aney: At Kalamna near Nagpur certain staff quarters and all those things had been built and people were told that these were the quarters that were being constructed for the staff which was going to be located for the new Central Zone that was being created. Is it a fact?

Shri Shahnawaz Khan: There is some misunderstanding about it. The quarters at Nagpur are being constructed for the new division as a result of the divisionalisation scheme introduced on the South Eastern Railway. They are not for the new zone.

Shri Heda: May I know whether Government have investigated that the late running of the various trains between Vijayawada and Waltair, on the one hand, and Vijayawada and Chanda, on the other, which are proverbially delayed, is due to the fact that these two sections are situated at the end of two different zones?

Shri Swaran Singh: That is not a fact.

Shri Bhagwat Jha Azad: May I know whether apart from the constant departmental review the organisation and administrative matter has been gone into in the immediate past to find out the justification for the re-organisation of the zonal set-up?

Shri Swaran Singh: This thing has been gone into from time to time. This matter was discussed at the time of the Budget debate also when it was mentioned that as a result of review, two new zones, namely, the North Eastern and the North East Frontier Zones had been created.

श्री तुलशीबास ज.धव : शोलापुर डिवीजन को सिकन्दराबाद डिवीजन में शामिल करने वाली जो बात है क्या वह सही बात है और अगर सही बात है तो वहाँ पर जो बिन्दुज दंगर है, उनका आप क्या करेंगे ?

श्री शाहनवाज खाँ : अभी तक ऐसा कोई इरादा नहीं है ।

Dr. M. S. Aney: Was there any proposal before the Railway Board submitted either by the Government of Bombay or by some other authority to the effect that a Central Zone should be created with its headquarters at Nagpur in view of the importance which Nagpur has attained?

Shri Swaran Singh: There is a Central Zone; there is a railway known as the Central Railway. There was no proposal to create any other zone with Nagpur as its headquarters. Probably, that is the question which the hon. Member has in mind and which he is not putting directly.

Export of Raw Sugar

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 *272. { Shri Rameshwar Tantia:
 { Shri Sham Lal Saraf:
 { Shri Basumatari:
 { Shri P. C. Borooh:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether export of raw sugar to Japan has been struck on comparatively favourable terms when refined sugar exported to U.S.A. had to be subsidised heavily by Government; and

(b) if so, what further steps will be taken to augment the export of raw sugar to other importing countries in the world?

The Parliamentary Secretary to the Minister of Food and Agriculture (Shri Shinde): (a) No, Sir.

(b) Does not arise. Based on current year's production of raw sugar—which is being attempted for the first time—Indian sugar factories may be required to undertake production of larger quantities of raws in the years to come.

Shri Rameshwar Tantia: What was the world market price so far as the last sale was concerned in rupees per maund and what is the present world market price today?

Shri Shinde: The present world market price is approximately 29.25 pounds and it is always quoted in terms of tons and not in maunds.

Shri Rameshwar Tantia: I wanted the price in rupees per maund

Shri Shinde: That can be calculated.

Shri Shivananjappa: May I know whether any special concession has been given to those factories which are producing raw sugar exclusively?

Shri Shinde: No special concession has been granted. The work of exporting raw sugar has been entrusted to the Indian Sugar Mills Association Export Division. Some arrangement has been arrived at. But, there is no special concession as far as export of raw sugar is concerned.

Shri Shivaji Rao S. Deshmukh: What concession can the Co-operative sugar factories get who want to switch over to the manufacture of raw sugar?